

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 101 OF 2016 &  
IA NO. 245 OF 2016**

**Dated: 30<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Power Grid Corporation of India Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Dev Sharma for  
Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. S.K. Agarwal and  
Mr. S.P. Das for R-3 to R-5

Mr. Pradeep Misra  
Mr. Shashank Pandit for R.10

Mr. R.B. Sharma for R.13

**ORDER**

List the matter on **31.08.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**